

Billimora, Borkhadi, Bulsar, Dharampur, Vadkhambha, Nanapondha, Mota Pundha, Ameti, Nanivahial Kaprada Mandwa, Narel, Karjat, Gaur-Kamat, Chawk Khalapur, Chive, Vavlioli, Pali, Roha, Khargaon, Kolad, Pen, Kalyan, Nasik Road, Malegaon, Sattana, Nasik Road, Orate, (Bastin) Kosbad, Dehanu Road, Kasa, Sarvodya, Kendra Talasari, Kasa, Tel Wada, Murbad, Pawan, Theronda, Ashagad.

#### Polytechnics in Punjab

1901. { Shri Hem Raj:  
Shri D. C. Sharma:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 212 on the 5th August, 1959 and state:

(a) whether Government have received proposals from the Punjab State Government for the location of three Centrally sponsored polytechnics and one additional State-sponsored polytechnic; and

(b) if so, the details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). The State Government have proposed to locate the three Centrally-Sponsored polytechnics at Sirsa, Hamirpur and Batala. No proposal has yet been received regarding the location of the State-sponsored polytechnic.

#### Allahabad High Court

1902. Shri Kalika Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of Writ petitions of the years 1955-56, 1956-57, 1957-58 and 1958-59 in Allahabad High Court, pending for disposal till 30th September, 1959; and

(b) the measures adopted to clear off the arrears?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

and (b). The information is being collected and will be laid on the Table of the Lok Sabha.

#### Remission of Sentences of Prisoners

1903. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of (i) murder cases and (ii) other cases in which pardons or remissions of sentences have been granted by the Central Government or the President during July-November, 1959?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Death sentence was commuted to imprisonment for life in the case of 28 prisoners and remission of sentence was granted in one case, during the period from 1st July to 30th November, 1959.

#### Collection of Taxes in Delhi

1904. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether there was any fall in the collection of Central taxes in Delhi during 1958-59; and

(b) if so, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): The required information is being collected and a statement will be laid on the Table of the House.

#### Hall-cum-Auditoriums in Orissa

1905. Shri Panigrahi: Will the Minister of Education be pleased to state:

(a) whether under the campus work projects, applications have been received from educational institutions in Orissa for grants to construct hall-cum-auditoriums;

(b) if so, what amount has been allotted to Orissa for this purpose;

(c) the names of the institutions which have applied for such grants; and

(d) when they are going to receive these grants?